

(b) if so, whether it would take up the matter with Jammu and Kashmir State for earmarking and acquiring a piece of land for housing chosen arts and crafts; and

(c) whether it would also consider to allot funds for such construction?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) An International Trade Centre at Pampore, District Pulwama, Kashmir (J&K) is being set up by the State Government with assistance from Assistance to States for Development of Export Infrastructure and other Allied Activities (ASIDE) Scheme of Central Government for holding national/international trade fairs, buyer-seller meets, etc. so that the exporters of the State could have an interface with the overseas markets.

(b) Department of Industries, Government of Jammu and Kashmir has earmarked land in Pampore for the above said International Trade Centre.

(c) The total cost of the project is Rs. 40.00 crore. Out of this, Rs. 10.00 crore would be met by the State Government and contribution from ASIDE is Rs. 30.00 crore. Out of this, an amount of Rs. 5.00 crore has been released in December, 2008 for initiating the project from ASIDE. The project is under implementation.

NON-achievement of set target in tea production

2651. SHRIMATI RENUKA CHOWDHURY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Tea Board has failed to achieve its set targets and achievements in the production of tea in the country;

(b) if so, the details thereof;

(c) whether the Parliamentary Standing Committee on Commerce has pointed out that the Ministry has failed in coordinating the affairs and reach optimal benefit; and

(d) if so, the details thereof and the remedial measures being adopted by the Ministry to reach the desired results?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Targets of production are fixed at the beginning of each plan period by taking into account the anticipated demand for domestic consumption and export. Being an agricultural crop, production tends to fluctuate from year to year, depending upon the weather conditions.

The details of year-wise targets and achievement during the Eleventh Plan were as under:

(Quantity in million Kgs.)			
Year	Target	Achievement	% achievement
2007-08	965	987.02	102.28
2008-09	985	972.77	98.76
2009-10	1006	991.18	98.53
2010-11	1027	966.76	94.13
2011-12	1060	976.23	92.10
XI plan	5043	4893.96	97.04

As would be seen, the actual production during the first year of Eleventh Plan was more than the target. However, during the remaining four years it was marginally lower than the target and the overall achievement for the Eleventh Plan period was 97%.

(c) and (d) The Parliamentary Standing Committee on Commerce has suggested adopting a multi-pronged approach towards raising the production of tea, for which there is need to increase tea area, re-plantation of senile bushes and focused research for enhancing productivity and quality. In line with the recommendations of the Committee, several steps will be taken address problems of the tea industry towards boosting production and export of tea during Twelfth Plan. These include increased financial support for undertaking replanting; replacement planting and rejuvenation of old aged tea bushes; assistance to R&D institutions for developing labour-saving mechanical aids and equipment for use in the field and factory operations; R&D for developing stronger clones and support for irrigation etc.

Investment panel to monitor FDI

2652. DR. V. MAITREYAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any investment panel is being set up to monitor FDI in the country;